

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-322  
Appeal No. 134/441/ND/2019

IN THE MATTER OF:

Ashwini Kumar Consultants Pvt. Ltd.

....Applicant

Vs.

ROC

....Respondent

SECTION

Under Section 441

Order delivered on 14.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

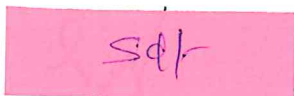
PRESENT:

For the Applicant : Mr. Vishal Yadav

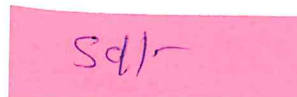
For the Respondent :

ORDER

Arguments heard. Reserved for orders.



(SUMITA PURKAYASTHA)  
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)